

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1121  
ANSWERED ON:11.12.2013  
REGULATION OF INTERNATIONAL SCHOOLS  
Jakhar Shri Badri Ram

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has taken a decision to regulate the international schools in India and is considering to set up a mechanism for their registration;
- (b) if so, the State-wise details thereof;
- (c) whether the stakeholders in this regard have taken any decision and if so, the details thereof;
- (d) whether there is no clear cut policy with regard to their affiliation with foreign boards or the appointment of foreign teachers in these schools; and
- (e) if so, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (c): At present there is no proposal to regulate the international schools in India.

(d) & (e) At present, there are no policy guidelines to regulate the schools affiliated with foreign boards in respect of the appointment of foreign teachers in these schools. National University of Educational Planning and Administration, an autonomous body of MHRD, has been asked to conduct a study on this issue.